

**GOVERNMENT OF INDIA
MINISTRY OF POWER
LOK SABHA
UNSTARRED QUESTION NO.1810
ANSWERED ON 01.08.2024**

CENTRALLY SPONSORED SCHEMES FOR ELECTRIFICATION

†1810 SHRI UMMEDA RAM BENIWAL:

**Will the Minister of POWER
be pleased to state:**

- (a) the details of Centrally Sponsored Schemes for electrification being run in Rajasthan, especially in the rural and urban areas and hamlets of Barmer-Jaisalmer Parliamentary Constituency;**
- (b) the details of the amount of budget granted by the Government for the said schemes in Rajasthan; and**
- (c) the details of the physical progress made towards the target of completing the work in the said schemes, district-wise?**

A N S W E R

THE MINISTER OF STATE IN THE MINISTRY OF POWER

(SHRI SHRIPAD NAIK)

(a) & (b): The Central Government is supporting States for electrification of households which were missed out under SAUBHAGYA, under the ongoing scheme of Revamped Distribution Sector Scheme (RDSS). Under the scheme, works amounting to Rs. 459.18 Cr (with Government Budgetary Support (GBS) of Rs. 275.51 Cr) have been sanctioned for electrification of 1,90,959 left out households for the State of Rajasthan. This also includes Rs. 155.75 Cr sanctioned (with GBS of Rs. 93.45 Cr) for electrification of 54,197 households in Barmer-Jaisalmer Parliamentary Constituency.

The district-wise number of households to be electrified in Rajasthan under RDSS is at Annexure-I.

In addition, Rs. 40.34 Cr has been sanctioned (with GBS of Rs. 24.20 Cr) for electrification of 17,633 Particularly Vulnerable Tribal Groups (PVTG) households for the district of Baran in Rajasthan.

(c): The details of physical progress of sanctioned electrification works in Rajasthan are given at Annexure-II.

ANNEXURE-I**ANNEXURE REFERRED IN REPLY TO PARTS (a) & (b) OF UNSTARRED QUESTION NO. 1810 ANSWERED IN THE LOK SABHA ON 01.08.2024**

| Sl. No | Districts | Number Households sanctioned | of | Sanctioned Cost (Rs. In Cr.) |
|---------------|-------------------------------------|-------------------------------------|-----------|-------------------------------------|
| 1 | Banswara | 14,990 | | 25.30 |
| 2 | Dungarpur | 4,189 | | 7.07 |
| 3 | Nagaur & Didwana-uchaman | 15,615 | | 25.57 |
| 4 | Pratapgarh | 890 | | 1.50 |
| 5 | Rajsamand | 9,501 | | 10.75 |
| 6 | Sikar | 77 | | 0.12 |
| 7 | Udaipur | 34,590 | | 58.37 |
| 8 | Beawar | 41,396 | | 112.92 |
| 9 | Bikaner | 14,458 | | 46.79 |
| 10 | Churu | 6,379 | | 21.24 |
| 11 | Hanumangarh | 2,057 | | 3.24 |
| 12 | Jaisalmer | 12,801 | | 42.83 |
| 13 | Jalore | 5,221 | | 14.75 |
| 14 | Jodhpur | 20,993 | | 66.94 |
| 15 | Pali | 1,223 | | 3.73 |
| 16 | Sriganganagar | 1,598 | | 4.72 |
| 17 | Sirohi | 4,981 | | 13.33 |
| | Total | 1,90,959 | | 459.18 |

ANNEXURE-II**ANNEXURE REFERRED IN REPLY TO PART (c) OF UNSTARRED QUESTION NO. 1810 ANSWERED IN THE LOK SABHA ON 01.08.2024**

| Sl. No. | District | Physical Progress till 22.07.2024 (Number of households electrified) |
|--------------|------------------|---|
| 1 | Banswara | 9,068 |
| 2 | Dungarpur | 4,189 |
| 3 | Pratapgarh | 705 |
| 4 | Rajsamand | 9,501 |
| 5 | Udaipur | 15,268 |
| 6 | Salumbar | 4,848 |
| 7 | Sikar | 41 |
| 8 | Nagar | 3,875 |
| 9 | Didwana-kuchaman | 3,376 |
| 10 | Beawar | 2,839 |
| 11 | Bikaner | 1,823 |
| 12 | Churu | 961 |
| 13 | Hanumangarh | 444 |
| 14 | Jaisalmer | 882 |
| 15 | Jalore | 725 |
| 16 | Jodhpur | 2,388 |
| 17 | Pali | 256 |
| 18 | Sriganganagar | 364 |
| 19 | Sirohi | 756 |
| Total | | 62,309 |

Barmer-Jaisalmer Parliamentary Constituency

| Sl.No | Parliamentary Constituency | Physical Progress till 22.07.2024 (Number of households electrified) |
|-------|----------------------------|---|
| 1 | Barmer-Jaisalmer | 3,721 |

PVTG household details

| Sl.No | District | Physical Progress till 22.07.2024 (Number of households electrified) |
|-------|----------|---|
| 1 | Baran | 6,930 |
